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to me. The sole purpose of this arrangement was to see that foreign exchange was not misused. Now the hon. Minister says that they also look into other matters, bona fides etc. of the persons and other things. Now, these are matters to be considered when a passport application is granted. Why, in that case, i<sub>s</sub> the 'P' form mechanism is being used in order to negate the valid passport held by citizens when it is open to

the Government not to issue passport to

who apply for it?

undesirable people according to them,

SHRI B. R. BHAGAT: That is an over-riding consideration which applies not only to T" form cases but anybody who seeks to go out on foreign exchange. Only in certain conditions if we think it desirable, we get the advice from the External Affairs or the Home Ministry for clearance from a different angle.

## POSTPONEMENT OF LOAN REPAYMENTS

- •615. Shhi JAGAT NARAIN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that some aid-giving countries have expressed diness to accept postponement repayment of loans by India; and
- (b) if so, what are the details in the matter?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) We have not made any requests to the aid-giving countries for a postponement of debt repayments nor have they made any move in the matter.

## (b) Does not arise.

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि मौजदा इमर्जेसी से बहुत पहले यह सवाल किया गया था, तो इस मौजदा इमर्जेंसी में जो हमारे दोस्त म्मालिक हैं, उनमें से क्या किसी ने यह कहा है कि जो हमने एड दी है उसका पेमेण्ट पोस्टपोन कर दिया जायं ?

श्रीबी • ग्रार • भगत : उन्होंने कहा भी नहीं है और हमने मांगा भी नहीं है कि पेसेंट पोस्टपोन किया जाये। हम यह नहीं बाहते ŧ 1

to Questions

भी जगत नारायण : क्या वजीर साहब वतलायोंने कि भारतवर्ष ने इस बक्त तक जो एड हासिल की है और जो एड वापस करनी है. उसकी ऐश्राक्सीमेटलं। कितनी तादाद है ?

श्री बी० ग्रार० भगत: कितनी बापस करनो है ?

श्री जगत नारायण : जो हो।

श्री बी॰ प्रार० भगत: ग्रभी रिपेएबल है इस साल जलाई, 1965 तक फारेन करेंसीज में 2,187 ट्रेंड प्लान्स में 312 टोटल 2,499 पी० एल० 480 को छोड कर। इंटरेस्ट है 748 करोड़, ट्रेड प्लान्स के ध्र 57 करोड, टोटल 805 करोड़ ।

श्री विमलकुमार मञ्जालालजी चौरडियाः श्रोमान् ने 2,187 ग्रीर 312 बताया, लेकिन यह तो बताया ही नहीं कि ये 2,187 और 312 लाख हैं, करोड़ हैं, रुपये हैं या क्या है ?

भी बी० श्रार० भगत : करोड़ रुपयों में 賣工

SHRI BHUPESH GUPTA: We have got some figures here. But under this Five Year Plan discussion that is going on it is found that these repayment liability obligations will not have been made at the present rate of our export balance of trade. How the Government then propose to handle the situation arising specially in 1966-67 and also in the current year?

SHRI B. R. BHAGAT: The first assumption is not true, Madam. About the second, we get it in every Budget Speech of the Finance Minister how much repayment we have to make of external loans.

SHRI SANTOKH SINGH: Madam, looking to the heavy debt burden of Its. 2,300 odd crores, as has been mentioned by the hon. Minister, may I know what steps are being taken to do away with this ever-mounting foreign indebtedness to our country?

Oral Answers

SHRI B. R. BHAGAT: It can only be over a period.

SHRI I. K. GUJRAL: The hon. Minister while replying to a supplementary just now said that we have no intention of asking the donor countries to try to write off or postpone payment. Madam, since the Fourth Plan, 30 per cent, approximately will be needed for servicing charges. May I ask him, Madam, whether the Government consider it an issue ot prestige not to approach these people to readjust the repayment period?

SHRI B. R. BHAGAT: It is not a question of prestige. We take into calculation the repayment need. Even in the Fourth Plan we have calculated and we will pay through our own resources.

SHRI ARJUN ARORA: May I know, Sir, if the Government has considered the advisability of repudiating the loans of those countries which are helping Pakistan with arms and ammunition?

(No reply.)

[MR. CHAIRMAN in the Chair]

شرم عبد الغلق: كيا وزير صاحب فرمائيو، کے که جو آنکتے انہوں نے بیان کئے هیں وہ ڈالر هیں استرلنگ ھیں یا روپیئے ھیں یا کیا ھیں -

†शि श्रब्द्रल ग़नी: क्या वजीर साहब फरमायेंगे कि जो भ्रांकड़े उन्होंने दिये हैं वह डालर में हैं, स्टलिंग में हैं या रूपये में या क्या हैं ?]

श्री बी० ग्रार० भगत: हपये हैं करोड़ में।

f[] Hindi transliteration.

## to Questions UNAUTHORISED MEDICAL COLLEGES

\*616. SHRI A. D. MANI: Will the Minister of HEALTH be pleased to state:

- (a) whether the Medical Council of India at its meeting at Bangalore in June last proposed an amendment to> the Indian Medical Council Act to put an end to the growth of unauthorised Medical Colleges; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) The Medical Council of India have proposed the following amendment to the I.M.C. Act, 1956: -

"A new medical college shall get the approval of the University and the Medical Council of India in respect of the proposed staff. accommodation, equipment, laboratories etc. before admitting students for undergraduate course".

(b) The above amendment, along with other amendments proposed by the Medical Council, is under consideration consultation with the State Governments.

SHRI A. D. MANI: Sir, may j ask the Minister whether the Indian Medical Council also has suggested that no medical college should be allowed to admit more than 50 students if the medical college education is to be preserved?

DR. SUSHILA NAYAR: No, Sir.

SHRI A. D. MANI: I do not want to enter into argument but this was one of the decisions taken at the Bangalore Conference.

DR. SUSHILA NAYAR: This is not correct. As a matter of fact, the Medical Council did say at one stage that the optimum number is 100 but later on it was with their full concurrence that the number was raised up to 200 provided the facilities are adequate.